

the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10610/17/23]

(ii) (a) Annual Report of the Polavaram Project Authority, Hyderabad, Telangana, for the year 2022-23.

- (b) Review by Government on the working of the above Authority.
[Placed in Library. See No. L.T. 10649/17/23]

(iii) (a) Annual Report of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2022-23.

(b) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above Mission.
[Placed in Library. See No. L.T. 10609/17/23]

(iv) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 10650/17/23]

(v) (a) Forty-third Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by the Government on the working of the above Authority.
[Placed in Library. See No. L.T. 10648/17/23]

I. Reports and Accounts (2022-23) of SCI, Mumbai; and SCILAL, Mumbai and related papers

II. Reports and Accounts (2022-23) of various port authorities and related papers

III. Report and Accounts (2022-23) of SPFO, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Shipping Corporation of India Limited (SCI), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L.T. 19954/17/23]
- (ii) (a) Annual Report and Accounts of the Shipping Corporation of India Land and Assets Limited (SCILAL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L.T. 10955/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 44 of the Major Port Authorities Act, 2021:—

- (i) (a) Administration Report and Accounts of the Chennai Port Authority, for the year 2022-23, and the Audit Report thereon.
- (b) Review by Government on the working of the above Port Authority.
- (c) Review by Government of the Annual Accounts of the above Port Authority.
- (ii) (a) Forty-fourth Administration Report and Accounts of the V. O. Chidambaranar Port Authority (VOCPA), Tuticorin Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government of the Annual Accounts of the above Port Authority.
[Placed in Library. For (i) and (ii) See No. L.T. 10956/17/23]
- (iii) (a) Administration Report of the Jawaharlal Nehru Port Authority (JNPA), Navi Mumbai, Maharashtra for the year 2022-23.
- (b) Annual Accounts of the Jawaharlal Nehru Port Authority (JNPA), Navi Mumbai, Maharashtra for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Port Authority.

- (d) Review by Government of the Annual Accounts of the above Port Authority.
[Placed in Library. See No. L.T. 10957/17/23]
- (iv) (a) Administration Report and Accounts of the Visakhapatnam Port Authority, Visakhapatnam, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Port Authority.
(c) Review by Government of the Annual Accounts of the above Port Authority.
[Placed in Library. See No. L.T. 10958/17/23]
- (v) (a) Administration Report of the New Mangalore Port Authority, Mangalore, Karnataka, for the year 2022-23.
(b) Annual Accounts of the New Mangalore Port Authority, Mangalore, Karnataka, for the year 2022-23.
(c) Review by Government on the Administration Report of the above Port Authority.
(d) Review by Government of the Annual Accounts of the above Port Authority.
[Placed in Library. See No. L.T. 10959/17/23]
- (vi) (a) Administration Report of the Deendayal Port Authority, Kutch, Gujarat, for the year 2022-23.
(b) Annual Accounts of the Deendayal Port Authority, Kutch, Gujarat, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above Port Authority.
(d) Review by Government of the Annual Accounts of the above Port Authority.
[Placed in Library. See No. L.T. 10960/17/23]
- (iii) (a) Administration Report of the Paradip Port Authority, Odisha, for the year 2022-23.
(b) Annual Accounts of the Paradip Port Authority, Odisha, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above Port Authority.

- (d) Review by Government of the Annual Accounts of the above Port Authority.

[Placed in Library. See No. L.T. 10961/17/23]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Fifty-seventh Annual Report and Accounts of the Seamen's Provident Fund Organization (SPFO), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L.T. 10962/17/23]

...(Interruptions)...

I. Notifications of the Ministry of Ayush

II. Reports and Accounts (2022-23) of NCPDR, New Delhi; NISR, Leh; and ITRA, Jamnagar and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. MUNJAPARA MAHENDRABHAI): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Ayush Notification No. Sec/NCISM/Regulation/2023-1, dated the 28th November, 2023, publishing the National Commission for Indian System of Medicine (Medical Research in Indian System of Medicine) Regulation, 2023, under Section 56 of the National Commission for Indian System of Medicine Act, 2020.

[Placed in Library. See No. L.T. 10614/17/23]

(ii) A copy each (in English and Hindi) of the Notifications of the Ministry of Ayush, under Section 56 of the National Commission for Homoeopathy Act, 2020:-

- (1) No. 3-34/2021/NCH/HEB/CC/10758., dated the 7th December, 2022, publishing the National Commission for Homoeopathy (Homoeopathy Graduate Degree Course — Bachelor of Homeopathic Medicine and Surgery (B.H.M.S.)). Regulations- 2022, along with Delay Statement.
- (2) No. 3-104/2023/NCH/HEB/Exam Regulation., dated the 28th November, 2023, publishing the National Commission for Homoeopathy (National Examinations in Homoeopathy) Regulations, 2023.